

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1796

ANSWERED ON:19.11.2010

FERA DETAINEES

Agarwal Shri Jai Prakash;Dias Dr. Charles;Rajaram Shri Wakchaure Bhausahab

Will the Minister of FINANCE be pleased to state:

- (a) the details of the cases pending under the erstwhile Foreign Exchange Regulation Act, 1973 (FERA) till date;
- (b) the year-wise and State-wise details of persons found guilty and acquitted during each of the last five years under the said Act;
- (c) whether a number of people have been acquitted in cases of FERA due to negligence and delays made in taking action by the Government; and
- (d) the corrective measures being taken by the Government to dispose of such cases at the earliest?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

- (a) : A total of 3811 cases filed under Foreign Exchange Regulation Act, 1973 (FERA) are pending in various courts, as on 31st October, 2010.
- (b) : The year-wise details of conviction and acquittal during the last five years under FERA is attached. The State-wise details in this regard are not maintained centrally.
- (c) : No, Madam.
- (d) : Question does not arise.

Annexure

Annexure referred to in part (b) of the Lok Sabha Unstarred Question No.1796 for answer on 19.11.2010

S.No.	Year	Conviction	Acquittal
1.	2006-07	56	14
2.	2007-08	37	20
3.	2008-09	28	21
4.	2009-10	08	30
5.	2010-11#	08	13

#up to 31.10.2010